

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

IA 1269/2020 IA 1270/2020 IA 1271/2020 IA 1272/2020 in
C.P.(IB)1387/MB/2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.04.2024**

NAME OF THE PARTIES: **ERICSSON INDIA PVT LTD V/S RELIANCE**
COMMUNICATIONS LIMITED

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 1269/2020 IA 1270/2020 IA 1271/2020 IA 1272/2020 in

C.P.(IB)1387/MB/2017

- 1) Ld. Counsel for the Parties are present.
- 2) Stand over to 19.04.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare